

23.11.53

**THE**  
**PARLIAMENTARY DEBATES**  
**(Part I—Questions and Answers)**  
**OFFICIAL REPORT**

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847

**HOUSE OF THE PEOPLE**

*Monday, 7th December, 1953*

*The House met at Half Past One  
of the Clock.*

[MR. SPEAKER in the Chair.]

**ORAL ANSWERS TO QUESTIONS**

**EXPORT OF COTTON TEXTILES**

\*644. **Shri S. N. Das:** Will the Minister of Commerce and Industry be pleased to refer to the answers given to supplementary questions on starred question No. 1050 on the 28th March 1953 and state how far the export target of one thousand million yards of cotton textiles mentioned by the Minister is likely to be reached this year?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** The total exports up to the end of October this year have been 555 million yards. What the figure will be for the whole year is at the moment in the realms of conjecture.

**Shri S. N. Das:** May I know whether, and if so to what extent, the trade has been able to act according to the suggestions made by Government regarding the methods of approach to meet foreign requirements?

**Shri T. T. Krishnamachari:** All Government proposals in this regard are still in the stage of formulation.

**Shri S. N. Das:** May I know what progress has been made with regard to the proposal of having an institution 566 PSD

for quality control with regard to textiles?

**Shri T. T. Krishnamachari:** The question of instituting export quality control is also under discussion.

**Shri S. N. Das:** May I know whether the Textile Export Promotion Committee which has been recently appointed has made any suggestions?

**Shri T. T. Krishnamachari:** We have not yet set up an Export Promotion Committee. We propose to constitute one.

**Shri Raghavachari:** May I know what portion of it is handloom cloth?—I am referring to the exports.

**Shri T. T. Krishnamachari:** Very roughly, about 10 per cent.

**COMMUNITY PROJECTS (DELHI STATE)**

\*645. **Sardar Hukam Singh:** Will the Minister of Planning be pleased to state what amount has been spent on the Community Project in Delhi State, during the one year after its inauguration?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** Rs. 51,516.

**Sardar Hukam Singh:** What was the reason why out of Rs. 7 lakhs sanctioned for the year, only these few thousands could be spent?

**Shri Hathi:** The amount sanctioned was not actually Rs. 7 lakhs; the total amount sanctioned for the three years was Rs. 17 lakhs.

**Sardar Hukam Singh:** I am referring to the Rs. 7 lakhs for the first year

848

that has almost expired. Out of this, only these few thousands could be spent. I want to know why.

**Shri Hathi:** The real difficulty with this project was that there was delay in the sanctioning of the Budget. The officer was not appointed. There were several initial difficulties also. The village workers were not available. This was one of the projects which did not work well. The House might remember that during the last session it was stated that about 10 per cent. of the projects were not working well. This was one of them. Subsequently, it has recouped and is working well.

**Sardar Hukam Singh:** May I know whether the workers that were sent to Nilokheri for training have taken up the work?

**Shri Hathi:** They have taken it up only in September this year.

PROGRAMME ADVISORY COMMITTEE,  
A. I. R.

\*646. **Sardar Hukam Singh:** Will the Minister of Information and Broadcasting be pleased to state what considerations weighed with the appointing authority in making the selections for the Programme Advisory Committee for the Delhi Station of A.I.R.

**The Minister of Information and Broadcasting (Dr. Keskar):** The members are generally selected for their interest in broadcasting and their ability to offer useful suggestions for the improvement of various types of programmes broadcast by the station.

**Sardar Hukam Singh:** May I know whether any representation for languages and dialects is also given when selection is made?

**Dr. Keskar:** No, Sir. As I said, the selection is on the basis of usefulness in suggesting improvements in programmes. It is not a committee in which sectional representation or representation on the basis of region, or languages or dialects is given.

**Sardar Hukam Singh:** During 1953, may I know the number of cases where

their advice was not accepted by the A.I.R.?

**Dr. Keskar:** My hon. friend is labouring under a mis-apprehension as to the object and the function of this advisory body. They meet once or twice or thrice in the year and make suggestions or certain changes in the schedules of programmes which are put up to them. They do not function permanently, in the sense that members can make whatever suggestions they like and these have to be accepted.

**Shri Muniswamy:** May I know whether government officers of the States can also be members of this advisory body?

**Dr. Keskar:** They cannot be full-fledged members, but sometimes some government officers are associated with the rural advisory committees, but on this programme advisory committee there is no government officer.

**Shrimati A. Kale:** May I know the names of the members of the committee and the terms for which they are appointed?

**Dr. Keskar:** I would require notice for that, because there are thirty of them.

FILMS FOR CHILDREN

\*647. **Dr. Ram Subhag Singh:** Will the Minister of Information and Broadcasting be pleased to state whether Government propose to produce special films for children?

**The Minister of Information and Broadcasting (Dr. Keskar):** Yes, Sir; it is proposed to produce two full-length films for children as an experimental measure; it is also proposed to adopt about half a dozen documentary films to meet the needs of children.

**Dr. Ram Subhag Singh:** Has any attempt been made to produce films from the kindergarten stage that would be suitable to the needs of children?